

**GOVERNMENT OF INDIA
SHIPPING, ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:83

ANSWERED ON:01.12.2004

FITNESS CERTIFICATE FOR PRIVATE VEHICLES

Bishnoi Shri Kuldeep;Maheshwari Smt. Kiran;Rao Shri Kavuru Samba Siva

Will the Minister of SHIPPING, ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether his Ministry had circulated a document among State Governments seeking suggestions on fitness certificates for private vehicles;
- (b) if so, the details in this regard;
- (c) the response of the State Governments in this regard; and
- (d) the time by which the scheme will come into force?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING, ROAD TRANSPORT AND HIGHWAYS [SHRI K.H. MUNIYAPPA]

(a) & (b): Two Task Forces were set up by the Ministry in June, 2003 regarding Inspection and Maintenance System for motor vehicles, which included representatives of a number of State Governments. The report of Task Forces inter-alia included suggestions relating to Fitness Certification System for private vehicles also. The Report was circulated to the States of Delhi, Uttar Pradesh, West Bengal, Maharashtra, Gujarat, Andhra Pradesh, Tamil Nadu and Karnataka in the month of September, 2004.

(c) & (d): In a meeting of the above States held on 19.10.2004, there was an uniformity of opinion that in the first instance it would be feasible and practicable to strengthen the existing Inspection and Maintenance System for the transport vehicles. Only after the same has been streamlined, the issue of coverage of private vehicles could be considered. As such, it is not possible to prescribe any time frame in the matter.